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GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 15th APRIL, 1980

NOTIFICATION
(INCOME TAX)

C O R R I G E N D U M

No. 3249 (F. No. 188/8/79-IT (AI)) In exercise of the powers conferred by Section 126 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following correction:-

The words "Sub-section(1)" appearing under Column 5 of Notification No. 3141 (F. No. 188/8/79-IT (AI)) dated 18.1.80 shall be corrected to read "sub-section(2)"

Sd/-

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

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(B.M. SINGH)

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